

Displaced Persons in Punjab

2328. Shri Daljit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the amount given to Punjab Government for the rehabilitation of displaced persons from West Pakistan so far; and

(b) the number of those rehabilitated?

The Minister for Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Information on general lines is contained in the Annual Reports of this Ministry, copies of which have been made available to the Members of the Parliament. Collection of information relating to the Punjab State alone is likely to involve time and labour which is not considered commensurate with the results likely to be achieved. The problem of the rehabilitation of displaced persons from West Pakistan, in the view of Government, has by far and large been resolved.

Bharat Sewak Samaj

2329. Shri Daljit Singh: Will the Minister of Planning be pleased to state the amount of financial aid given to the branch of Bharat Sewak Samaj in Himachal Pradesh by Government during 1957-58?

The Deputy Minister of Planning (Shri S. N. Mishra): The information is being collected and will be laid on the Table of the House in due course.

Industries in Himachal Pradesh

2330. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount sanctioned by Government for the growth of industries in Himachal Pradesh in the years 1955, 1956 and 1957 respectively;

(b) how many enterprises have been given financial aid during the same years; and

(c) the amount allowed to lapse during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (c). The information regarding the amount sanctioned in the form of grants and loans to the Himachal Pradesh Administration and the amount lapsed during 1955-56, 1956-57 and 1957-58 is as follows:

Year	Amount sanctioned Rs.	Amount lapsed Rs.
1955-56	1,01,850	25,850
1956-57	3,64,189	2,28,465
1957-58	6,62,247	Not yet available

(b) Information regarding the number of enterprises which received financial aid from the Himachal Pradesh Administration is not readily available, as the records are stated to have been lost in the fire that broke out some time ago.

Silk Industry

2331. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been given to Punjab for the development and promotion of Silk Industry during 1957-58; and

(b) if so, to what extent?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) Grants amounting to Rs. 82,410 have been sanctioned.

Government Companies

2332. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of Government companies within the meaning of Section 617 of the Companies Act, 1956;